

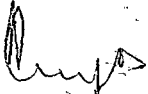
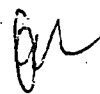
In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

Rajendra Singh

Versus.....

No 9.

Date of Order	Orders
<i>18/4/02</i> <i>As on Substantive Order No. 274/02</i>	<i>OA 574/96</i> <i>Mr. Shiv Kumar, Counsel for applicant - Mr. Manish Bhandari, Counsel for respondent</i> <i>After making certain initial submissions, the learned counsel for the applicant - prayed that the applicant wants to withdraw this OA. This OA is accordingly dismissed as withdrawn.</i>  A. P. NAGRATH ADMINISTRATIVE MEMBER  (O. P. GARG) VICE CHAIRMAN

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*WMA 584
24/4
Done*